

party, having failed to take effective steps for implementing the scheme, surrendered the licence in 1964 for cancellation.

#### Import of Synthetic Fabrics

4862. SHRI C. CHITTYBABU:  
SHRI H. AJMAL KHAN:

Will the Minister of COMMERCE be pleased the state to total import of synthetic Fabrics in terms of meters and value during the period from April to October, 1968?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): Import of Synthetic Fabrics during the period from April to August, 1968, for which statistics are available, is as under:—

Quantity ( 000 meters)	Value (Rs. lakhs)
1298	62

#### Import of Synthetic Fabric from Nepal

4863. SHRI C. CHITTYBABU: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that India has already imported from Nepal Synthetic fabrics to the mutually agreed quota of Rs. 90 lakhs;

(b) whether the import during the period from April to October, 1968 has exceeded the mutually agreed quota of 19 lakhs meters worth about Rs. 90 lakhs; and

(c) if so, whether Government have banned the import for the remaining period from November to March, 1969?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) to (c). As a result of the discussions held in Kathmandu in November, 1968, by the Indian Delegation led by Shri B. R. Bhagat, Government of Nepal agreed to limit the export of synthetic fabrics to India to the level of 1967-68. During the period April-August, 1968, synthetic fabrics valued at Rs. 53 lakhs were imported from Nepal. Statistics beyond August, 1968 are being collected and the matter is under examination.

#### Export of Industrial Goods

4864. SHRI D. N. PATODIA:

SHRI N. R. LASKAR:

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether the National Small Industries Corporation has urged Government to grant subsidies, at least initially, to the Corporation to undertake export industrial goods;

(b) whether the Corporation has also suggested that small scale sector possesses considerable potential for producing exportable items;

(c) if so, whether Government have considered the above proposal; and

(d) if so, the decision taken in this regard?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) and (b). Yes, Sir.

(c) and (d). The matter is under consideration.

#### Samastipur-Darbhanga Railway Line

4865. SHRI BHOGENDRA JHA: Will the Minister of RAILWAYS be pleased to refer to the reply given to Starred Question No. 199 on the 19th November, 1968 and state:

(a) whether it is a fact that the Samastipur-Darbhanga Section of the Samastipur-Raxaul line is only 20 k.m. long;

(b) whether it is also a fact that three lines run from Darbhanga to the Indo-Nepalese border *i.e.*, to Raxaul, to Jainagar, and to Nirmali, which will be connected with the broad-gauge line, if it is extended to Darbhanga;

(c) whether Darbhanga is the most populous District of the country; and

(d) if so, whether it is proposed to begin immediately the conversion of the Samastipur-Darbhanga Section into broad-gauge line, pending and as a prelude to its extension to Raxaul?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) The length of the Samastipur-Darbhanga section is 37.42 Kms.